



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/749/2018      Date of decision: 25.2.2020**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A).**

...

1. Balbir Singh Bhumbal, aged 47 years, S/o Late Sh. Bhag Chand, Staff No.182309, HRMS No.198806384, working as Accounts Officer, R/o # Quarter No.7 Type IV, BSNL Staff Quarters, Main Telephone Exchange, Parizad Chowk, Sector-14, Hissar-125001 (Haryana). Group A.
2. Shamsher Singh, aged 42 years, S/o Sh. Mani Ram, Staff No.183550, HRMS No.200401615, working as Accounts Officer, O/o General Manager (Consumer Mobility), 107 The Mall, Ambala Cantt., R/o Plot No.18, Street No.4, Vivekanand Nagar, Dhan Road, Kurukshetra-136118 (Haryana). Group A.

**...APPLICANTS**

**BY: SH. BARJESH MITTAL, COUNSEL FOR THE APPLICANTS.**

**VERSUS**

1. Bharat Sanchar Nigam Limited, Corporate Office, Bharat Sanchar Bhawan, 4<sup>th</sup> Floor, Harish Chander Mathur Lane, Janpath, New Delhi-110001, through its Chairman-cum-Managing Director.
2. Director (HR), Corporate Office, Bharat Sanchar Bhawan, 4<sup>th</sup> Floor, Harish Chander Mathur Lane, Janpath, New Delhi-110001.
3. Deputy General Manager (SEA), Bharat Sanchar Nigam Limited, SEA Section, Corporate Office, 7<sup>th</sup> Floor, Bharat Sanchar Bhawan, Harish Chander Mathur Lane, Janpath, New Delhi-110001.

**...RESPONDENTS**

**BY: SH. K. K. THAKUR, COUNSEL FOR THE RESPONDENTS.**



## **ORDER (Oral)**

...

### **SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the applicants suffers a statement at the bar that this petition has been rendered infructuous and may be disposed of as such, which is not opposed by counsel for the respondents.
2. Ordered accordingly.

**(NAINI JAYASEELAN)  
MEMBER (A)**

Date: 25.2.2020.  
Place: Chandigarh.

'KR'

**(SANJEEV KAUSHIK)  
MEMBER (J)**